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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

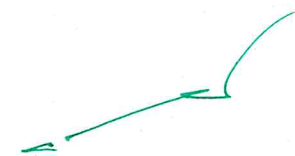
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 144/16	TP 68/17	For compliance of office objections raised by Registry in Form-5.	433(e)	Cords Cable Industries Ltd., Vs DF Power Systems Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1,	S.Vivekama for VCB Associates 9845428653	For Petitioner	

ORDER

Counsel for petitioner is present. He has filed compliance memo along with annexure. Issue notice to the respondent. Petitioner counsel is to collect notice from the registry and serve on respondent. List it on 10.10.2017.


MEMBER(J)


MEMBER(T)